

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT –III, NEW DELHI.

Appeal No.208/2017

In the matter of:

M/s. Mistral Impex Pvt. Ltd.

...Appellant

SECTION: Under Section 252(3)

Order delivered on 07.12.2017

Coram:

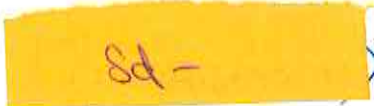
R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

For the Appellant
For the Intervener

Amarendra Kumar Rai, CS.
Manish Raj, CP for ROC, Delhi.

ORDER

Due to paucity of time the matter is adjourned to 16.01.2018.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

KCS